


HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of Registrar General at Jammu)

ORDER

No. 512 of 2023/RG/NG Dated: 17-04-2023

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, Ms. Shivalee Khajuria and Ms. Neha Kumari, Steno-Typists are hereby promoted as Junior Scale Stenographers in pay Level 6B- (35600-112800) under promotional quota in terms of High Court Order No. 579 dated 24-10-2008 amended vide High Court Order No. 1592 of 2022/RG dated 25-11-2022.

By order.


17.04.23
(Shahzad Azeem)
Registrar General

No: 19853-76 of 2023/RG/NG Dated 17-04-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
3. Registrar Judicial, High Court Wing, Jammu/Srinagar
4. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
5. Registrar (IT), High Court of J&K and Ladakh, Jammu
6. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
7. Director Finance, High Court Main Wing, Jammu
....for information
- ✓ 8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
9. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
11. Ms. _____, Junior Scale Stenographer, High Court Wing, Srinagar for information and compliance.
12. Order Book


17.04.23
Registrar General